

EXTENSIONS OF SERVICE

*1362. **Shri V. Muniswamy**: Will the Minister of Railways be pleased to state the policy adopted by the Railway Administration in granting extensions of service to the Heads of the Departments in Railways after superannuation?

The Deputy Minister of Railways and Transport (**Shri Alagesan**): The policy is that if an officer's services are required beyond the age of superannuation in the public interest, such requirement should, if it is for a cadre post, be met ordinarily by the re-employment of the officer, extension of service being granted only in exceptional circumstances and if it is for an ex-cadre post it may be met by granting an extension of service or by re-employment depending on the merits of each case.

FERTILIZERS

*1371. **Shri Buchhikotaiah**: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the survey of the usage of fertilisers in the various parts of the country has been made;

(b) if so, the names of the places where the survey has been made;

(c) the results of the survey;

(d) whether any suggestions have been made as a result of this survey; and

(e) the machinery set up for implementing the suggestions, if any?

The Minister of Agriculture (**Dr. P. S. Deshmukh**): (a) No.

(b) to (e). Do not arise.

HIGH FREQUENCY RADIO-TELEPHONE SYSTEM

*1372. **Shri H. G. Vaishnav**: Will the Minister of Communications be pleased to state:

(a) whether it has been decided to introduce high frequency Radio-Telephone System in the Indian Aircrafts to be operated by the pilot himself;

(b) whether the system has proved successful in other countries; and

(c) whether any representations were received against the introduction of the said system?

The Deputy Minister of Communications (**Shri Raj Bahadur**): (a) Such a system has been introduced in certain services run by the Air India International Corporation. There is no proposal at present to introduce it in the aircraft for internal services.

(b) The system is extensively used in the U.S.A., U.K., Europe, Australia and the Middle and Far East and has proved successful.

(c) Yes. The Indian Pilots' Guild and the All India Airlines Radio Officers' Association represented against Air India International using this system as the primary means of air/ground communication without the carriage of a Radio Officer. The representations were given full consideration before deciding the introduction of the system on certain air-routes.

राज्यों में स्वास्थ्य केन्द्र

*१३७४. श्री चाँदक : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी :

(क) क्या विश्व स्वास्थ्य संघ के अन्तर्गत कुछ राज्यों में कुछ स्वास्थ्य केन्द्र खोले जायेंगे;

(ख) क्या ऐसे केन्द्र मध्य प्रदेश में भी खोलने का विचार है; और

(ग) यदि हाँ, तो ये केन्द्र कहां पर खोलने वाले हैं और किस योजना के अन्तर्गत ?

The Minister of Health (**Rajkumari Amrit Kaur**): (a) No health centres are to be started under the auspices of the World Health Organisation in any of the States. The World Health Organisation is, however, providing technical assistance for the implementation of various health programmes in India, including Maternal and Child Health Projects.

(b) The Government of Madhya Pradesh desire to establish 20 Maternity and Child Health centres during the next two years with WHO/UNICEF assistance. Ten of these centres are proposed to be established during the current financial year and the remaining ten in 1955-56 in the National Extension Areas of the State.

(c) The Maternity and Child Health centres will be started under the MCH/Nursing Project of the World Health Organisation. The places where these centres are to be started have not yet been selected.

बिदेशी पर्यटक

*१३७९. **सेठ गोविन्द दास :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि भारत में आने वाले कितने विदेशी पर्यटकों को १९५३-५४ में कम भाड़े के रूप में सुविधा दी गयी थी ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): No concession in rail fares is granted to foreign tourists as such. Some foreign tourists who attended the Conferences of All India Bodies of Educational, Cultural and Social Importance, might have availed of the usual concession granted to the delegates including foreign delegates attending such Conferences. Separate information regarding the number of such foreign delegates who availed of the concession is not available.

REGIONAL OFFICERS

*1383. **Ch. Raghubir Singh:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that Government have appointed some Regional Officers (Sails) for regulating the traffic of sailing vessels; and

(b) if so, what is the report of the Regional Officers?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Government have selected three candidates in consultation with the Union

Public Service Commission for appointment as Regional Officers (Sails) at Bombay, Masulipatam and Tuticorin and they are expected to join shortly.

(b) Does not arise.

DEVELOPMENT OF HERBAL RESOURCES

*1385. **Shri S. C. Samanta:** Will the Minister of Food and Agriculture be pleased to state:

(a) the steps that have been taken to develop the herbal resources of medicinal value in India;

(b) whether any State Government is doing any research work in the matter;

(c) if so, the names of those States and works they are carrying on; and

(d) whether any State Government applied for help to establish indigenous drug farm or drug research laboratory?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) A statement is laid on the Table of the Sabha. [See Appendix VIII, annexure No. 55.]

(b) Yes.

(c) U.P., Madras, Assam, West Bengal, Jammu and Kashmir States are carrying on research on medicinal plants and drugs.

(d) U.P. and Assam.

DEMONSTRATION AT SABOUR RAILWAY STATION

*1391. **Shri H. G. Vaishnav:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Assistant Station Master and some other members of the staff of Sabour Railway Station were attacked by a crowd of students on the 8th September 1954;

(b) the number of persons injured in the incident;

(c) whether any damage was caused to the Railway property; and

(d) the cause of this incident?